

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 133**  
**(IB)-170(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Ltd. .... Applicant/petitioner  
v.  
Jamvant Estates Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 03.12.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Mr. Sumant Batra & Mr. Akshit Kapur, Advs. With  
Ms. Kiran Sharma, CS

For EARCL

Mr. Atul Sharma, Mr. Sugam Seth, Mr. Vikram  
Babbar, Mr. Shashank Kumar Lal & Mr. Aditya  
Vasisth, Advs.

**ORDER**

List with CP. No. (IB)-1083(PB)/2018.

03.12.2019  
Ritu Sharma